

**SUPPLEMENTERY LIST ITEM NO 1**

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/38(CHE)/2024**  
**NAME OF THE PETITIONER : Pennar Industries Limited**  
**NAME OF THE RESPONDENT(S) : HI-Esteem Auto Komponenets Pvt Ltd**  
**UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. Ramasubramania Raja for the Petitioner. Ld. Counsel  
Mr. Sivaramakrishnan for the Respondent.

Ld. Counsel for the Respondent seeks time for filing the reply

2 weeks time is allowed for filing the reply.

Rejoinder, if any, be filed within a week thereafter

List the petition for hearing on **13.06.2024**.

**-Sd-**

**VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**